

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 308/GT/2014**

Subject : Determination of tariff for Dadri Gas Power Station (829.78 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Uttar Pradesh Power Corp Ltd. & 12 Others

**Petition No. 372/GT/2014**

Subject : Determination of tariff for Rihand Super Thermal Power Station Stage-III (2x500 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Uttar Pradesh Power Corp Ltd. & 12 Others

Date of hearing : **24.5.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K Iyer, Member

Parties present : Shri Ajay Dua, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Nishant Gupta, NTPC  
Shri Rajeev Choudhary, NTPC  
Shri Bhupinder Kumar, NTPC  
Shri T. Vinodh Kumar, NTPC  
Shri S.K Jain, NTPC  
Shri R.B Sharma, Advocate, BRPL  
Shri Varun Shankar, Advocate, TPDDL  
Shri CA Manish Garg UPPCL & BYPL  
Shri Abhishek Srivastava, BYPL  
Shri Sameer Singh, BYPL  
Shri Nishant Grover, BYPL  
Ms. Megha Bajpeyi, BRPL

**Record of Proceedings**

The Learned Counsel for the respondent, TATA Power Delhi Distribution Limited prayed for time to file its reply Petition Nos. 308/GT/2014 and 372/GT/2014.

2 The Commission accepted the prayer and directed to list the matter on 14.6.2016. The Commission directed the respondents to file their reply in the matter.

By Order of the Commission

Sd/-  
(T. Rout)  
Chief (Legal)

